

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.04.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 278 of 2021	EVO Green Trading Pvt. Ltd. Vs. Volkswagen Finance Pvt. Ltd.	Murari Kumar	
2.	Comp. App. (AT) (Ins) No. 279 of 2021	Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors.	Kunal Sabharwal	
3.	Comp. App. (AT) (Ins) No. 281 of 2021	Canara Bank (Erstwhile Syndicate Bank) Vs. R.S. Builtwell Pvt. Ltd.	Anju Jain	
4.	Comp. App. (AT) (Ins) No. 285 of 2021	Abhay Gordhanbhai Thummar Vs. Usmangani Habibbhai Kasmani & Anr.	Vikas Mehta	Pallavi Pratap

For Admission (After Notice)

5.	Comp. App (AT) (Ins) No. 897 of 2020	JM Financial Aseet Reconstruction Company Ltd. Vs. Finquest Financial Solutions Pvt. Ltd. & Ors.	Abhishek Anand	Sunil Fernandes-R1 Sujoy Datta
6.	Comp. App (AT) (Ins) No. 912 of 2020	ShashikalaIndermal Jain Vs. Dealberg Technologies Pvt. Ltd.	Kairav Trivedi	Kumar Sudeep Gaurav Bahl Abhishek Emmanuel-R1
7.	Comp. App. (AT) (Ins) No. 70 of 2021	Devendra P.Jain Liquidator of Sandhyaprakash Ltd. Vs. Office of Assistant Commissioner of Income Tax, Bhopal & Anr.	Honey Satpal	

8.	Comp. App. (AT) (Ins) No. 189 of 2021	John Cockerill India Ltd. Vs. JSW Steel Coated Products Ltd. & Anr.	Atul Sharma	
9.	Comp. App. (AT) No. 234 of 2020	Manoj Majumder Vs. Registrar of Companies, West Bengal & Anr.	Sujoy Chatterjee	

For Hearing

10.	Comp. App. (AT) (Ins) No. 611 of 2019	TUF Metallurgical Pvt. Ltd. Vs. Wadhwa Glass Processors Pvt. Ltd.	Vikash Jain	Vineet Arora Debopriyo Moulik
11.	Comp. App. (AT) (Ins) No. 1020 of 2019	Ankit Goyat Vs. Sunita Agarwal & Anr.	Ankur Garg	Chandra Shekhar Yadav-R1 Vinod Chaurasia-R2 Yogesh Kumar Gupta-IRP
12.	Comp. App. (AT) No. 58 of 2020	Vijay Kumar Goyal & Ors. Vs. Krishna Metal Industries Ltd. & Ors.	Ravi Raghunath	D. Abhinav Rao-R1 Girish Gupta-R2
13.	Comp. App. (AT) No. 209 of 2020	R.P. Casting Pvt. Ltd. Vs. Registrar of Companies, Delhi & Haryana	Ashish Middha	Easha Kadian

02:00 PM

For Hearing

14.	Comp. App. (AT) No. 34 of 2020 Part Heard	Anjana Sanghi & Ors. Vs. Gireesh Kumar Sanghi & Ors.	Anirudh Wadhwa	Yogesh Jagia- R1, R5 & R9 Rajbhushan Shinde-R10 Aayushi Khazanchi-R11 Vinod Chaurasia- IRP
-----	--	--	----------------	---

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**